

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:509
ANSWERED ON:28.02.2000
PRODUCTION OF KEROSENE
NIVEDITA MANE

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil Coordination Committee has inspected the refining companies to go in for mandatory production of kerosene;
- (b) if so, the details thereof;
- (c) whether the Government are trying to restrict its import bill;
- (d) if so, the details thereof; and
- (e) the price difference between diesel and kerosene in India in comparison to the neighbouring countries?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b):- In view of the anticipated surplus of diesel and to avoid export losses during the current year 1999-2000, all refineries voluntarily agreed to produce kerosene @ 7% of crude thrupt during the period September,99 to March,2000.

(c) & (d):- The increase in production of deficit products like kerosene will reduce the import bill. The total import bill as per the revised estimate for 1999-2000 is expected to be Rs 57,976 crore.

(b) :- The price difference between diesel and kerosene in India in comparison to the neighbouring countries is as follows

Value in Rs./litre

HSD	SKO	DIFFERENCE	
India (Delhi)	14.04	2.67	11.37
Bangladesh	11.04	11.04	- -
Pakistan	9.67	9.46	0.21